

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 27/08/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/350/2018
PETITION NUMBER : CP/725/IB/2017
NAME OF THE PETITIONER(S) : INDIAN OVERSEAS BANK
NAME OF THE RESPONDENT(S) : SEVEN ELEVEN BUSINESS SERVICES PVT LTD
UNDER SECTION : 22 OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

S. SATHIYANARAYANAN

D. PAVITHRA

Counsel for Applicant

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Representation
Mr. Karthikeyan
(Respondent)

D. Pavithra

ORDER

Counsel representing the counsel on record for the Applicant (Indian Overseas Bank) present. Perused the application filed by the Applicant praying for appointment of Mr.S.Rajagopal as RP as recommended by the COC in its meeting dated 18.06.2018 replacing the IRP. The **Registry** to make a reference under Section 22 (4) for the confirmation of the name of the RP. On receiving the reply from IBBI, the same may be put up to this Tribunal.

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)